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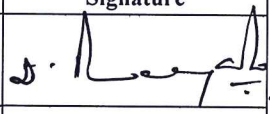
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 289/9/HDB/2018
NAME OF THE COMPANY	Vivimed Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Token Infotech Solutions
NAME OF THE RESPONDENT(S)	Vivimed Life Sciences Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ranga Rao Doradla	PCA	ranga_ea@rediffmail.com @9848025125	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
LALITH SOGI	Advocate	9505059597	

ORDER

PCS for operational creditor is present. Counsel for Corporate Debtor is also present and requested time for payment of interest portion of the claim to the Operational Creditor.

Hence, list it on 26.09.2018 for reporting settlement and for filing withdrawal memo.


Member (J)

Binnu